

†[THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) Yes, Madam.

(b) The States Drugs Control authorities have already been alerted about the specified preparations and asked to take appropriate action.

(c) The Union Territories have also been advised to take similar action in this regard.

(d) The relevant recommendation aimed at bringing about uniformity in the standard of drugs manufactured, by centralising control on manufacture, sale, and distribution, now exercised by the State Drug Controllers, under the Drugs Controller (India). The Government of India not yet deemed it necessary to take this extreme step, but have placed the services of both the Central Research Institute, Kasauli, and the Central Drugs Laboratory, Calcutta, at the disposal of the State Governments to augment their testing facilities. The Government of India have also amended the Drugs Act providing for powers to Central Government to appoint Inspectors and Analysts, and to give directives to the State Governments for carrying into execution any provision of the Drugs Act and of any rule thereunder, wherever considered necessary. The question of appointing staff, etc. for this purpose is presently under the active consideration of the Government of India.]

**OPENING OF POST OFFICE AT VILLAGE
BUDGAWA (MADHYA PRADESH)**

471. SHRI NIRANJAN SINGH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have received any representation to open a Post Office at Village Budgawa, Tehsil Sirmor, in the District of Rewa in Madhya Pradesh; and

(b) if so, what action has been taken by the Government on this representation?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) Yes.

(b) The proposal was examined but was not found justified according to the standards prescribed for the opening of new post offices.

**जलढाका नदी के उपयोग में लाये जाने के
परिणामस्वरूप भारत को पानी तथा
बिजली की प्राप्ति**

४७२. श्री नवाबसिंह चौहान : क्या
सिंचाई तथा विद्युत मंत्री यह बताने की कृपा
करेंगे कि :

(क) जलढाका नदी के उपयोग में
लाये जाने के उद्देश्य से भारत और भूटान
के बीच जो समझौता हुआ है उसके अनुसार
इस देश को कितनी बिजली और कितना
पानी मिल सकेगा और ये कब तक मिल
सकेंगे ; और

(ख) इस योजना पर कितना खर्च
होगा और इस के निर्माण के सम्बन्ध में अब
तक क्या काम हो चुका है ?

†[AVAILABILITY OF WATER AND ELECTRICITY TO INDIA AS A RESULT OF HARNESSING OF JALDHAKA RIVER

472. SHRI NAWAB SINGH CHAUHAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) how much electricity and water would be available to this country according to the agreement which has been concluded between India and Bhutan with the object of harnessing the Jaldhaka river and by when these would be available; and

(b) how much expenditure would be incurred on this scheme and what work has been done so far in regard to construction?]